

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 981/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Vacuum Plant & Instrument Manufacturing Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<del>Shri</del> Shrawati Kelji Sunila Chavan	Adv for Petitioner	
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**ORDER**

**CSP 975/230-232/NCLT/MB/MAH/2017**

**CSP 981/230-232/NCLT/MB/MAH/2017**

Company petitions <sup>are</sup> is allowed, vide separate orders.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**M. K. SHRAWAT**  
Member (Judicial)